

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 1302(H)
TO BE ANSWERED ON 25TH JULY, 2016

TRADE IN FRUITS AND VEGETABLES

1302(H). SHRI JUGAL KISHORE:

SHRI RAJU SHETTY:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposes to make any plan to encourage import and export of fruits and dry fruits from Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide any special package to the State Government in this regard;
- (d) if so, the details thereof; and
- (e) the status of India's export of fruits and vegetables across the world along with the measures being taken to boost their exports?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a & b): The Government encourages export of fruits and dry fruits from all the States and Union Territories of India, including Jammu & Kashmir, under its various export promotion schemes. The Government does not have any scheme to encourage import of these products.

(c) : At present, the Department of Commerce does not have any proposal under consideration for any special package to the State Government of Jammu & Kashmir for export of fruits and dry fruits.

(d): Does not arise in view of (c) above.

- (e): Details of India's export of fruits and vegetables across the world, during the last three years and the current year, are at **Annexure-I**. Encouraging exports of agricultural products, including fruits & vegetables, is a continuous process. The Agricultural and Processed Food Export Development Authority (APEDA), an autonomous organisation under the Department of Commerce, provides financial assistance to exporters of fruits and vegetables, through various components of its Plan Scheme viz. Infrastructure Development, Market Promotion, Quality Development and Transport Assistance. Besides these measures, the Ministry of Commerce & Industry has put in place various schemes namely Market Development Assistance (MDA), Market Assistance Initiative (MAI) and Merchandise Export Incentive Scheme (MEIS) etc. to provide assistance to encourage exports.

EXPORT OF VEGETABLES:

Quantity in MTs; Value in US \$ Million

ITC HS	ITC HS DESCRIPTION	2013-14		2014-15		2015-16		2016-17(Apr)	
		Quantity	Value	Quantity	Value	Quantity	Value	Quantity	Value
0701	POTATOES, FRESH OR CHILLED	224,705.89	41.93	377,139.07	138.71	254,083.59	49.97	13,060.55	2.90
0702	TOMATOES, FRESH OR CHILLED	397,331.44	138.56	217,999.33	72.14	158,504.58	57.87	22,333.59	6.78
0703	ONIONS, SHALLOTS, GARLIC, LEEKS AND OTHER ALLIACEOUS VEGETABLES, FRESH OR CHILLED	1,441,676.25	543.95	1,254,895.58	383.67	1,259,066.72	452.12	153,405.15	30.03
0704	CABBAGES, CAULIFLOWERS, KOHLRABI, KALE AND SIMILAR EDIBLE BRASSICAS, FRESH OR CHILLED	4,983.92	1.51	5,679.95	1.97	3,750.06	1.77	293.43	0.11
0705	LETTUCE (LACTUCASATIVA) AND CHICORY (CICHORIUM SPP.), FRESH OR CHILLED	538.96	0.21	434.25	0.19	381.90	0.15	66.50	0.04
0706	CARROTS, TURNIPS, SALAD BEETROOT, SALSIFY, CELERIAC, RADISHES AND SIMILAR EDIBLE ROOTS, FRESH OR CHILLED	1,497.34	0.76	2,502.79	0.93	1,722.74	0.79	181.66	0.10
0707	CUCUMBERS OR GHERKINS, FRESH OR CHILLED	1,104.16	0.42	1,216.12	0.47	575.84	0.32	72.19	0.04
0708	LEGUMINOUS VEGETABLES, SHELLED OR UNSHELLED, FRESH OR CHILLED	8,843.31	3.56	19,674.53	7.74	1,511.58	2.21	81.46	0.14
0709	OTHER VEGETABLES, FRESH OR CHILLED	169,231.62	122.72	156,532.01	121.35	182,388.84	142.06	12,798.44	11.03
0710	VEG COOKED OR NOT BY STMNG/BOILNG,FR ZN	68,124.12	43.67	37,180.21	40.00	32,888.32	32.20	2,675.81	3.05
0711	VEGTABLS PROVISIONALLY PRESERVED BUT UNSUITABLE FOR INSTANT CONSUMPTION	55,360.39	46.19	91,408.62	76.61	78,225.76	61.07	6,431.37	4.81
0712	DRIED VEGETABLES, WHOLE, CUT, SLICED, BROKEN OR IN POWDER, BUT NOT FURTHER PREPARED	52,399.42	116.90	59,683.19	131.93	63,375.95	134.08	7,489.63	13.18

ITC HS	ITC HS DESCRIPTION	2013-14		2014-15		2015-16		2016-17(Apr)	
		Quantity	Value	Quantity	Value	Quantity	Value	Quantity	Value
0713	DRID LEGUMINOUS VEG SHLD W/N SKINNED/SPLIT	345,773.90	290.49	222,262.07	199.99	255,928.49	252.31	18,004.58	20.45
0714	MANIOC, ARROWROOT, SALEP, JERUSALEM ARTICHOKE, SWEET POTATOES AND SIMILAR ROOTS AND TUBERS WITH HIGH STARCH	8,486.75	5.25	9,264.21	5.11	12,406.76	6.17	976.24	0.44
	TOTAL	2,780,057.48	1,356.11	2,455,871.93	1,180.81	2,304,811.14	1,193.09	237,870.59	93.08

Source: DGCI&S

ANNEXURE- I

EXPORT OF FRUITS:

Quantity in MTs; Value in US \$ Million

ITC HS	ITC HS DESCRIPTION	2013-14		2014-15		2015-16		2016-17(Apr)	
		Quantity	Value	Quantity	Value	Quantity	Value	Quantity	Value
0801	COCONUTS, BRAZIL NUTS AND CASHEW NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLLED OR PEELED	191,544.05	894.99	199,577.22	974.60	183,987.75	834.69	13,533.25	55.60
0802	OTHER NUTS, FRESH OR DRIED, WHETHER OR NOT SHELLLED OR PEELED	14,351.21	72.43	12,218.62	46.28	14,182.76	44.33	754.30	2.19
0803	BANANAS, INCLUDING PLAINAINS, FRESH OR DRIED	36,255.89	26.02	65,200.61	40.22	95,855.92	55.63	11,697.22	6.01
0804	DATES, FIGS, PINEAPPLES, AVOCADOS, GUAVAS, MANGOES, AND MANGOSTEENS, FRESH OR DRIED	201,861.79	194.43	217,457.74	205.28	183,727.94	189.05	22,096.66	28.11
0805	CITRUS FRUIT, FRESH OR DRIED	52,988.18	20.88	44,558.47	17.84	62,371.03	25.67	3,459.75	1.27
0806	GRAPES, FRESH OR DRIED	180,811.04	279.84	107,450.31	176.77	156,218.34	232.07	26,482.32	40.70
0807	MELONS (INCLUDING WATERMELONS) AND PAPAW (PAPAYAS), FRESH	25,889.20	11.57	29,306.01	14.10	38,798.82	20.78	4,283.22	1.79
0808	APPLES, PEARS AND QUINCES, FRESH	36,192.84	13.90	20,447.31	8.61	19,248.96	7.17	6.93	0.01

ITC HS	ITCS DESCRIPTION	2013-14		2014-15		2015-16		2016-17(Apr)	
		Quantity	Value	Quantity	Value	Quantity	Value	Quantity	Value
0809	APRICOTS, CHERRIES, PEACHES (INCLUDING NECTARINES), PLUMS AND SOLES, FRESH	332.72	0.15	67.85	0.10	102.34	0.07	0.20	0.00
0810	OTHER FRUIT, FRESH	54,660.90	68.48	87,554.13	85.23	63,785.58	83.39	5,960.13	7.74
0811	FRUIT AND NUTS, UNCOOKED OR COOKED BY STEAMING OR BOILING IN WATER, FROZEN, WHETHER OR NOT CONTAINING ADDED SUGAR	23,006.59	26.04	24,130.56	27.83	30,984.90	38.15	1,808.15	2.14
0812	FRUIT & NUTS PROVSONLY PRSVD BY SO2 GAS/OTHRPRSVNG SOLN UNSUTBLE FOR IMMDET CONSMPTION	1,010.14	1.00	634.97	0.74	528.43	0.51	12.79	0.02
0813	FRUIT, DRIED, OTHER THAN THAT OF HEADINGS 0801 TO 0806; MIXTURES OF NUTS OR DRIED FRUITS OF THIS CHAPTER	20,042.06	13.35	13,248.28	12.50	10,996.80	11.54	2,802.26	2.37
0814	PEEL OF CITRUS FRUIT OR MELONS (INCLUDING WATERMELONS), FRESH, FROZEN, DRIED OR PROVISIONALLY PRESERVED IN BRINE	210.44	0.29	332.39	0.61	636.87	0.88	16.41	0.03
	TOTAL	839,157.05	1,623.36	822,184.45	1,610.71	861,426.44	1,543.94	92,913.58	147.98

Source: DGCI&S